

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 99/TT/2013

Subject : Approval of transmission tariff of Asset 1: 400 kV Line bays at Biharshariff S/S alongwith 80 MVAR Switchable Line Reactors for 400 kV D/C Purnea-Biharshariff Transmission Line; and Asset 2: 400 kV Line Bays at Purnea S/S for the 400 kV D/C Purnea-Biharshariff Transmission Line under Transmission schemes for enabling import of NER/ER surplus power by NR in Eastern Region for tariff block 2009-14

Date of Hearing : 9.10.2014

Coram : Shri Gireesh B.Pradhan, Chairperson
Shri Deena Dayalan, Member
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : PGCIL

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Ltd. and 16 others

Parties present : Shri Sanjay Sen, Senior Advocate, PGCIL
Shri S.S. Raju, PGCIL
Shri. A.M. Pavgi, PGCIL
Ms. Seema Gupta, PGCIL
Shri S.K. Venkatesan, PGCIL
Shri M.M. Mondal, PGCIL
Shri Swapnil Verma, PGCIL

Record of Proceedings

Learned senior counsel for the petitioner submitted as under:-

- (a) The petitioner has vide affidavit dated 26.9.2014 submitted detailed justification for splitting of the assets and cost variation. Rejoinder to the reply of BRPL will be filed;
- (b) The petitioner is praying for allowing tariff for the bays it has completed.



2. The Commission directed the petitioner to submit Form 6 on affidavit, with copy to all the beneficiaries, by 24.10.2014. The Commission also directed the petitioner to file rejoinder to the replies of BRPL and Sterlite, by 24.10.2014.
3. Subject to the above, order in the petition was reserved.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

